

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 286 OF 2015

APL No. 328 OF 2016 & IA No. 382 OF 2016

Dated: 25th October, 2019

In the matter of:

APL No. 286 OF 2015

Punjab Energy Development Agency (PEDA),	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission (PSERC)	Respondent(s)

APL No. 328 OF 2016 & IA No. 382 OF 2016

M/s Atlantic Power Pvt. Ltd.	Appellant(s)
Versus		
Punjab Energy Development Agency	Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.12.2019.**

Court Master